List of forms providing waiver of additional fee as per Circular no. 06/2021 and 07/2021

S.No	Form Id	Form description
		Application for registration of creation, modification of charge (other
1	Form CHG-1	than those related to debentures)
	101111011011	Application for registration of creation or modification of charge for
		debentures or rectification of particulars filed in respect of creation or
2	Form CHG-9	modification of charge for debentures
	101111 6110 5	into an included for describates
3	FORM ADT-1	Information to the Registrar by company for appointment of auditor
		Notice of Situation or Change of situation of Registered Office of the
4	FORM INC-22	Company
5	FORM NDH-3	Return of Nidhi Company for the half year ended
6	FORM FC-4	Annual Return of a Foreign Company
7	FORM MSC-3	Return of dormant companies
		Conversion of public company into private company or private
8	FORM INC-27	company into public company
9	FORM NDH-2	Application for extension of time
		Statement of shares and unclaimed or unpaid dividend not transferred
10	FORM-IEPF-3	to the Investor Education and Protection Fund
		Form for filing financial statement and other documents with the
11	FORM AOC-4	Registrar
		Form for filing financial statement and other documents with the
12	FORM AOC-4 NBFC	Registrar for NBFCs
		Form for filing XBRL document in respect of financial statement and
13	FORM AOC-4 XBRL	other documents with the Registrar
14	FORM MGT-7	Form for filing annual return by a company.
		Information with regard to limited liability partnership agreement and
15	LLP Form 3	changes, if any, made therein
16	LLP Form-11	Annual Return of Limited Liability Partnership (LLP)
17	FORM DIR-11	Notice of resignation of a director to the Registrar
18	FORM MGT-14	Filing of Resolutions and agreements to the Registrar
19	FORM INC-20A	Declaration for commencement of business
20	FORM MGT-15	Form for filing Report on Annual General Meeting
21	FORM PAS-6	Reconciliation of Share Capital Audit Report (Half-yearly)
	FORM AOC-4 CFS	Form for filing consolidated financial statements and other documents
22	NBFC	with the Registrar for NBFCs
		Form for filing consolidated financial statements and other documents
23	FORM AOC-4 CFS	with the Registrar
24	FORM FC-1	Information to be filed by foreign company
		Return of alteration in the documents filed for registration by foreign
25	FORM FC-2	company
26	FORM PAS-3	Return of allotment
27	FORM MR-1	Return of appointment of MD/WTD/Manager

28	FORM INC-4	One Person Company- Change in Member/Nominee
	FORM INC-6	One Person Company- Application for Conversion
23	TORRIVE O	The reason company Application for conversion
	Form IEPF-5	
30	eVerification Report	Company eVerification Report
30	everification Report	Intimation to Registrar of revocation/surrender of license issued under
21	FORM INC-20	section 8
31	TORIVI INC-20	Application for declaration as Nidhi Company and for updation of
22	FORM NDH-4	status by Nidhis
32	FORIVI NDH-4	Statement of shares transferred to the Investor Education and
22	FORM IEPF-4	Protection Fund
	FORM GNL-3	Details of persons/directors/charged/specified
-	FORM MGT-6	Persons not holding beneficial interest in shares
	FORM GNL-2	Form for submission of documents with the Registrar.
37	FORM ADT-3	Notice of Resignation by the Auditor
		Particulars of appointment of Directors and the key managerial
	FORM DIR-12	personnel and the changes among them
39	FORM SH-11	Return in respect of buy-back of securities
40	FORM CRA-4	Form for filing Cost Audit Report with the Central Government.
41	FORM BEN-2	Return to the Registrar in respect of declaration under section 90
		Statement of amounts credited to Investor Education and Protection
42	FORM IEPF-1	Fund
		Statement of amounts credited to IEPF on account of shares
	FORM IEPF-7	transferred to the fund
	FORM AOC-5	Notice of address at which books of account are maintained
45	FORM SH-7	Notice to Registrar of any alteration of share capital
		Form of intimation of appointment of cost auditor by the company to
	FORM CRA-2	Central Government.
47	FORM-15	Notice for change of place of registered office
		Notice of appointment, cessation, change in name/
		address/designation of a designated partner or partner. and consent to
48	FORM-4	become a partner/designated partner
49	FORM-5	Notice for change of name
50	FORM-12	Form for intimating other address for service of documents
		Notice of intimation of Order of Court/ Tribunal/CLB/ Central
51	FORM-22	Government to the Registrar
		Notice of (A) alteration in the certificate of incorporation or
		registration; (B) alteration in names and addresses of any of the
		persons authorised to accept service on behalf of a foreign limited
		liability partnership (FLLP) (C) alteration in the principal place of
		business in India of FLLP (D) cessation to have a place of business in
52	FORM-29 LLP	India
		Form for registration of particulars by Foreign Limited Liability
53	FORM-27 LLP	Partnership (FLLP)
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